

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date : 13th January, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Review Appeal No. 08/2016(CZ) in Original Application No. 80/2016(CZ) (M.A.No.969/16) (M.A.No.981/16) (M.A.No.982/16)	Shrivardhan Milk Dairy Vs RSPCB & Ors.	Mr. Shantanoo Saxena, Adv.	
2.	Original Application No. 159/2016(CZ)	Tejpal & 3 Ors. Vs. State of Rajasthan & 6 Ors.	Mr. M.S. Kachhawa, Adv.	
FOR COMPLIANCE				
3.	Original Application No. 21/2015(THC)	Ravindra Kumar Vs State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Raghavendra Dixit, Adv. Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 22/2015(THC) (M.A.No.1030/16)	Balwan Singh Vs State of MP & Ors.	Mr. Sanjay Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
5.	Original Application No. 110/2014(THC)	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv. Mr. Rohit Sharma, Adv.	

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